

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CIVIL APPLICATION **/2020**

IN

WRIT PETITION NO. 1295/2017 (Decided)

(Collector, Nagpur vrs. Suman Punjab Chikankar and anr)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Shri N.R.Patil, AGP for the applicant

CORAM: N.W.SAMBRE, J.

DATE: 20th APRIL, 2020

Heard Shri N.R.Patil, learned
Assistant Government Pleader for the
applicant.

The application is allowed and time
is extended as prayed for.

The application stands disposed of.

JUDGE

Rvjalit